

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/46/2017  
PETITION NUMBER :  
NAME OF THE PETITIONER : S.K. Ganesh & 4 others  
NAME OF THE RESPONDENTS : Balaji Rubber & Reclaims Pvt Ltd  
UNDER SECTION : Sec 241/242 of CA, 2013

**ORDER**

The Applicant is represented by M/s. KSR & Co.

Learned Counsel Mr. K. Mohd. Umar for the counsel on record for the  
Respondent is present.

List the matter on **01.09.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

SI

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)